

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 386 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s As Technosoft Pvt. Ltd. M/s Goldsquare
Sales India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Alok Kumar Gupta, AR of Petitioner

Mr. Naresh K Daksh, Advocate for the Respondent

ORDER

Reply is stated to have been filed with the Registry just today. Let it be
placed before this Bench.

To come up for arguments on 17th October, 2017.

— S/ —
(Ina Malhotra)
Member (J)